

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D P YADAV) I beg to lay on the Table —

(1) A statement regarding certain corrections in the Certified Accounts of the Indian Institute of Technology Kharagpur for the year 1969-70 and the Audit Report thereon [Placed in Library See No IT 4974/73]

(2) A copy each of the following Reports (Hindi and English versions) —

(i) Annual Report and Audit Report of the Technical Teachers' Training Institute (Southern Region), Madras, for the year 1971-72

(ii) Annual Report of the Technical Teachers Training Institute (Northern Region) Chandigarh for the year 1971-72 [Placed in Library See No IT 4975/73]

(3) A copy of the Annual Report (Hindi and English versions) of the Indian School of Mines, Dhanbad, for the year 1971-72 [Placed in Library See No IT 4976/73]

(4) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Bangalore along with the Statement of Accounts for the year, 1971-72 [Placed in Library See No IT 4977/73]

(5) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Bombay, for the year 1971-72 [Placed in Library See No IT 4978/73]

Notification making amendments to Andhra Pradesh Probation of Offenders Rules, 1963.

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM) I beg to lay on the Table —

(1) A copy of Notification No G O Ms 1550 published in Andhra Pradesh Gazette dated the 14th December, 1972 making certain amendment to the Andhra Pradesh Probation of Offenders Rules 1963 under sub section (3) of section 17 of the Probation of Offenders Act 1958 read with clause (c) (iii) of the Proclamation dated the 18th January 1973 issued by the President in relation to the State of Andhra Pradesh

(ii) A statement (Hindi and English versions) explaining the reasons for not laying on the Table Hindi version of the above Notification [Placed in Library See No IT 4979/73]

COMMITTEE ON SUBORDINATE LEGISLATION

Sixth Report

SHRI VIKRAM MAHAJAN (Kangra) I beg to present the Sixth Report of the Committee on Subordinate Legislation.

12 37 hrs.

MATTERS UNDER RULE 377

(i) Style of names of Members

SHRI H N MUKERJEE (Calcutta—North East) Sir, with your permission my friend, Shri Sezhayan and I wish to raise a matter under Rule 377 relative to the publication in the list of questions for Lok Sabha, which is a public document available to the press and people outside of the names of certain members in a peculiar method of nomenclature. Five of them, we discover, are described in a very peculiar way—Shrimati Gayatri Devi to whose name “of Jaipur” are added,